

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
CAUSE LIST (VACATION BENCH)
COURT NO. 2
FARIDKOT HOUSE

Date: 5th June, 2015
TIME: 10.30 A.M.

HON'BLE JUSTICE Dr. P. Jyothimani
JUDICIAL MEMBER

HON'BLE Prof. A.R. Yousuf
EXPERT MEMBER

S.No	Case No.	Parties	Counsel For Parties
FOR ADMISSION			
1.	Appeal No. 57/2015 (M.A. No. 599/2015)	Anuj Sood & Anr. Vs. MoEF & Ors.	Neelam Rathore, Adv. for Appellants
2.	Appeal No. 58/2015 (M.A. No. 607/2015, 608/2015 & 609/2015)	Khatima Fibres Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Ors.	Mr. Atanu Mukherjee, Adv. for Appellant
3.	Original Application No. 234/2015 (M.A. No. 610/2015)	Veterans Forum for Transparency in Public Life Vs. Chapra Nagar Parishad, Chapra, Bihar & Ors.	Applicant in Person
4.	Original Application No. 235/2015	M/s. United Carbon Vs. Chairman, Tamilnadu Pollution Control Board	Mr. Y. Arunagiri, Adv. for Applicant
5.	Original Application No. 236/2015	S.P. Muthuraman Vs. Chennai Metropolitan Development Authority	Mr. Yogeshwaran A, Adv. for Applicant
6.	Original Application No. 237/2015	Lakshmanamoorthy Vs. State Environmental Impact Assesment Authority, Chennai & Ors.	Mr. Yogeswaran A, Adv. for Applicant
7.	Original Application No. 238/2015	Anil Uppal & Ors. Vs. U.O.I. & Ors.	Mr. Piyush Sharma, Adv. for Applicant
8.	Appeal No. 59/2015 (M.A. No. 611/2015)	Pawan Malhotra Vs. Delhi Pollution Control Committee	Mr. Pawanjit S. Bindra, Adv. for Appellant
9.	M.A. No. 612/2015 in Original Application No. 121/2015	K. S. Gahunia Vs. N.B.C.C. Ltd. & Ors.	Applicant in person
AFTER NOTICE			
10.	Original Application No. 152/2015	Kasturba Niketan Complex Social Welfare Association & Anr. Vs. State of NCT of Delhi & Anr.	Mr. D.K. Sharma, Adv. for Applicant

FOR HEARING			
11.	Original Application No. 72/2015 (SZ)	S.Joel, Tuticorin Vs. The Secretary to Government of India	Mr. A. Natarajan, Senior Counsel for M/s. P. Ravi Kumar and M. Sathish Kumar Smt. C. Sangamithirai for R-1 M/s M.K. Subramanian & M. r. Gokul Krishnan for R-3, R-4, R-6, R-8 & R-10 Mr. Su. Srinivasan, Additional Solicitor General for R-2 M/s Abdul Saleem and Smt. Vidyalakshmi Vipin for R-5 & R-9 Smt. H. Yasmeen Ali for R-11
12.	Original Application No. 9/2014 (M.A.No. 79/2014, M.A.No. 265/2014 & M.A.No. 501/2014)	Safal Bharat Guru Parampara Vs. State of Punjab & Ors.	Mr. Ajeya Bhardwaj, Adv. for the Applicant Mr. Anil Soni, AAG for R – 1 to 4 & 8 Mr. A.K. Prasad, Adv. for R – 6 & 7 Mr. Jayant K. Sud, AAG for R – 5 Mr. B.V. Niren, Adv. for R – 6 Mr. Sanjay Upadhyay, Adv. for R - 10

For orders, cause list and other information please visit our website: www.greentribunal.gov.in